

Demand and Production of Zinc

230. SHRI G.A. CHARAN REDDY : Will the Minister of MINES be pleased to state :

(a) whether any target has been set up by the working group on zinc and lead to meet the domestic demand for the next five years;

(b) whether the Hindustan Zinc Ltd. has decided to expand its production by 10,000 tonnes at Debari and Visakhapatnam;

(c) whether it is also planning a new 60,000 to 1,00,000 tonnes zinc super smelter which will be ready within 5 to 6 years;

(d) whether the demand of zinc is expected to be 286,000 tonnes by 2002;

(e) if so, the total production of zinc in the country at present; and

(f) the detail of annual demand and supply ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) The working Group set up by the Planning Commission has projected the domestic demand for zinc and lead for the next five years.

(b) Hindustan Zinc Limited (HZL) has planned to expand the Debari and Visakhapatnam zinc smelting capacities by 10,000 tonnes each.

(c) Yes, Sir.

(d) Yes, Sir.

(e) The total production of zinc through the primary route in the country during 1996-97 has been 1,40,148 Tonnes.

(f) The demand of zinc for the year 1997-98 estimated by the working Group is 2,26,500 Tonnes. The demand for the zinc metal can be met by domestic production, both through primary and secondary routes and by imports.

Loans for Housing Scheme

231. SHRI L. RAMANA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government have made any arrangements to provide loan for house constructions at concessional rates;

(b) if so, the amount of loan provided during the last three years, State-wise;

(c) the number of complaints received by the

Government with regard to housing loans during the above period; and

(d) the action taken by the Government thereon ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G.VENKATARAMAN) : (a) Government does not provide loans for house construction. However, Housing and Urban Development Corporation (HUDCO) provides loans for EWS and LIG category housing schemes at concessional rates of interest.

(b) The amount of loan sanctioned by HUDCO for EWS & LIG housing during the last three years i.e. 1994-95, 1995-96 & 1996-97, State-wise is attached as Statement.

(c) Government have not received any complaint from the borrowing agencies of HUDCO in regard to sanction and disbursement of loans.

(d) Does not arise.

Statement

State-Wise/Year-Wise Housing details for Priority sector for ESW/LIG

(Rupees in Crores)

State	1994-95	1995-96	1996-97
	Loan Amt.	Loan Amt.	Loan Amt.
1	2	3	4
Andhra Pradesh	34.59	38.33	112.74
Assam	6.51	27.09	11.85
Bihar	4.85	19.42	24.52
Delhi	—	—	—
Goa	2.20	—	—
Gujarat	22.82	10.82	37.61
Himachal Pradesh	0.91	20.00	10.20
Haryana	13.01	39.73	10.50
Jammu & Kashmir	—	2.36	0.37
Kerala	48.49	70.48	125.60
Karnataka	45.19	32.21	52.98
Meghalaya	11.06	—	—
Maharashtra	33.27	8.36	5.15

1	2	3	4
Manipur	2.77	2.68	2.76
Madhya Pradesh	19.11	14.19	25.49
Mizoram	—	11.11	0.90
Nagaland	5.00	—	5.78
Orissa	29.13	13.00	8.76
Punjab	2.91	—	3.15
Rajasthan	22.83	27.98	37.10
Sikkim	3.30	1.80	2.43
Tamilnadu	56.32	68.21	72.79
Tripura	--	0.38	—
Uttar Pradesh	25.09	22.06	17.77
West Bengal	14.49	7.88	19.33
Andaman Nicobar	—	—	—
Total	402.97	437.10	587.39

Calicut-Delhi Flights

232. SHRI T. GOVINDAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government are planning to operate flights from Calicut to Delhi directly;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) No, Sir.

(b) Does not arise.

(c) Due to aircraft capacity constraints and low traffic potential, Indian Airlines has, at present, no plans to operate direct flights from Calicut to Delhi. However, convenient connections have been provided for the passengers desirous of travelling between Calicut and Delhi via Mumbai daily.

[Translation]

Development of Jamalpur Railway Workshop

233. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of RAILWAYS be pleased to state:

(a) whether a sum of Rs.63 crores were allocated for the development of Jamalpur factory under Eastern Railway which had been reduced to Rs.8 crore and out of that only 5 per cent have been spent so far as a result of which developmental activities have come to a standstill ;

(b) if so, the reasons therefor;

(c) whether the Government propose to wind up the Jamalpur Railway factory gradually as the number of workers has been reduced from 29 thousand to 11 thousand;

(d) whether the number of first class and special class apprentices are on decline in spite of Jamalpur Technical Institute having all facilities like research laboratory of high standard, best hostel facilities, good building and instructors; and

(e) whether in view of the above Government propose to develop this factory and if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) and (b) Yes, Sir. The cost of work has been reduced to Rs.9.63 Crs. due to change in the scope of the work. An expenditure of Rs.1.07 Crs. has been incurred upto August'97.

(c) No, Sir.

(d) The annual intake of Apprentice Mechanics and Special Class Apprentices in the Railway Institute at Jamalpur is based on the requirement of Mechanical Supervisors (for Eastern Railway) and Mechanical Officers (for Indian Railways) respectively.

The training facilities at the Institute are also utilised for in-house training of Officers, Supervisors and other running and maintenance staff of Indian Railways.

(e) Yes, Sir. The Plans and Estimates of the work have been sanctioned at a cost of Rs.9.63 Crores and the work is in full swing.

[English]

Diversion of Flight at Calicut

234. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the total number of diversion of flights at Calicut Airport during the Monsoons in the past three years;